

DIVISION BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/212(KB)2021
IA(I.B.C)/714(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SUNDAR LAL DUGAR
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Smriti Das, Adv.] For the Financial Creditor

Ms. Pallavi Ray, Adv.] For the Resolution Professional

Ms. Rituja Mukherjee, Adv.] For the Personal Guarantor

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **22nd May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**